

FIR No. 101/2020

PS Khajuri Khas

U/s 109/114/147/148/186/353/427/435/436/454/34 IPC & 3/4 PDPP Act State v.

Tahir Hussain

06.05.2020

ent .Ld. APP for the State.

Ld. Counsel for the accused.

This is an application for issuance of necessary directions to jail
superintendent. (Tikar)

Report be filed by concerned jail superintendent on next date of
hearing.

Put up for 08.05.2020 at 02.00 p.m.

(Vijayshre R hore)

Duty MM/N KD/06.05.2020

08/5/20.

Pr - Ld. Counsel for applicant
Be put up on 11/5/20.

MS
Duty MM/N

(RAKESH RAMPURI)
Duty-MM/N-E/KKD Courts/Delhi
08.05.2020